

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Coastal Energy Private Limited Date of Commencement of Liquidation: 27-08-2021; List of Stakeholders as on Date: 14-02-2023; Name of IP: Mr. Ramakrishnan Sadasivan; Process Number: 1; Last 5 digit of registration number: 10215

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	1439027				NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	6	10313639517	6	10313408703		230814		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	1	2725816	0	0		2725816		Annexure 6
7	Operational creditors (Government Dues)	11	6920585570	11	6911277147	6722421	2586002		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	6	7563989916	4	3574204193		3989785723		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		24	24800940819	21	20800329070	6722421	3995328355		